


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	Hearing	391/ 394	Dharma Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RASHMI SAGAR 9845251467	PETITIONER	

Counsel for petitioner is present. She reported that already clarification was given by the Company for the information sought for by ROC and that there is no fresh clarification to be given by the Company. Petitioner to file two more sets of copies. No representation for ROC today.

List it on 08.08.2017.


MEMBER (J)


MEMBER (T)